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ADR WEEK

Arbitration And Conciliation Centre, Bengaluru
(Domestic And International)
And
Karnataka Judicial Academy
And
Advocates' Association, Bengaluru
In Association With
Bengaluru ADR Week Trust
Present:

BENGALURU ADR WEEK 2026

ADR: Diverse Perspectives. Viable Resolutions. One Sustainable Ecosystem.

November 13-15, 2026

PRE INAUGURAL SESSIONS

Day 1: Friday, November 13, Venue: Karnataka Judicial Academy

TIME & VENUE:	SESSION:
3.30 PM – 5.00 PM	**[Closed Event]** Interaction Session with Ld. Arbitrators **Understanding and Evaluating Expert Evidence in Arbitration - Financial Quantum and Construction Claims** Conducted by: Mr. Gaurav Gulati, Partner, Head of Disputes, PricewaterhouseCoopers (PwC) Mr. Arjun Arora, Director, PricewaterhouseCoopers (PwC) Mr. Shailender Negi, Associate Director, PricewaterhouseCoopers (PwC)

TIME & VENUE:	SESSION:
3.30 PM – 5.00 PM	Training for young Lawyers on **Advocacy in Arbitration** Conducted by Dr. Aditya Sondhi, Senior Advocate

INAUGURAL

Day 1: Friday, November 13, Venue: Karnataka Judicial Academy

TIME	PROGRAM
5:00 PM - 5:30 PM	Arrival of participants to the Venue & High Tea
5:30 PM - 7:00 PM	Inaugural Session
	Naada Geethe & National Song
	Lighting of Lamp
Introduction	**Mr. S. Sriranga** Senior Advocate, Bengaluru ADR Week Organizing Committee
Keynote Address	**Hon'ble Mr. Justice D.K. Singh,** Judge, High Court of Karnataka and Hon'ble President, Arbitration & Conciliation Centre, Bengaluru
Special Address	**Mr. Manish Sabharwal** Chairman and Co-Founder, TeamLease Services
Inaugural Address	**Hon'ble Mr. Justice R.V. Raveendran** Former Judge, Supreme Court of India

INAUGURAL

Day 1: Friday, November 13, Venue: Karnataka Judicial Academy

TIME	PROGRAM
Presidential Address	**Hon'ble Mr. Justice Vibhu Bakhru,** The Chief Justice, High Court of Karnataka
Vote of thanks	**Hon'ble Mr. Justice Sachin Shankar Magadum,** Judge, High Court of Karnataka and Member, Board of Governors, Arbitration & Conciliation Centre, Bengaluru
	National Anthem
Guests of Honour	Mr. K. Shashi Kiran Shetty, Advocate General for State of Karnataka Mr. Vivek Subba Reddy, President, Advocates' Association Bengaluru
Followed by Dinner	

Day 2: Saturday, November 14, Venue: Karnataka Judicial Academy

TIME & VENUE:	SESSION:
10.00 AM – 10.30 AM	Registration
10.30 AM - 11.45 AM **Panel Discussion 1:**	**From Case Files to Code: How AI Is Transforming ADR** **Speakers:** Hon'ble Mr. Justice B.M. Shyam Prasad, Judge, High Court of Karnataka Mr. Lomesh Kiran N, Partner and Head Disputes (South India), Cyril Amarchand Mangaldas Ms. Katie Chung, Partner, Baker Botts, Singapore Mr. Kishore Mandyam, Co-Founder, DAKSH Mr. Jayanth J, Co-Founder, Jurisphere
10.30 AM - 11.45 AM **Panel Discussion 2:**	**No Dispute Left Behind: The Expanding Reach of ADR** **Speakers:** Hon'ble Mr. Justice C.M. Poonacha, Judge, High Court of Karnataka Ms. Jayna Kothari, Senior Advocate Mr. Nandan Kamath, Senior Partner, LawNK Partners Mr. Aditya Singh, Partner, White & Case, Singapore Mr. Prasanth V G, Partner, JSA Advocates & Solicitors
11.45 AM – 12:00 PM	Tea break

Day 2: Saturday, November 14, Venue: Karnataka Judicial Academy

TIME & VENUE:	SESSION:
12:00 PM – 1.30 PM **Panel Discussion 3:**	**A Made-for-India ADR Model: What Should We Change?** **Speakers:** Hon'ble Mr. Justice Sunil Dutt Yadav, Judge, High Court of Karnataka Hon'ble Mr. Justice A.S. Oka, Former Judge, Supreme Court of India Mr. Gaurav Pachnanda, Senior Advocate Mr. M.V. Sundar Raman, Partner, Crest Law Partners Ms. Nandini Khaitan, Partner, Khaitan & Co.
1.30 PM – 3.00 PM	Lunch
3.00 PM - 4.15 PM **Panel Discussion 4:**	**The Architecture of Independence: Arbitral Institutions, Appointments and Arbitral Ethics** **Speakers:** Hon'ble Mr. Justice Sachin Shankar Magadum, Judge, High Court of Karnataka and Member Board of Governors, Arbitration & Conciliation Centre, Bengaluru Mr. A.J. Jawad, CEO and Registrar, IAMC Ms. Rebecca James, Partner, Linklaters, Singapore Mr. Akhil Unnam, Partner, Unnam Law and Member, ICC India Arbitration Group Mr. Mohammed Shameer, Partner, Trilegal Mr. Pranav Budihal, Counsel, SIAC

Day 2: Saturday, November 14, Venue: Karnataka Judicial Academy

TIME & VENUE:	SESSION:
3.00 PM - 4.15 PM **Panel Discussion 5:**	**The Last Mile Problem: Does ADR Struggle at Enforcement?** **Speakers:** Hon'ble Mr. Justice M.G. S. Kamal, Judge, High Court of Karnataka Ms. Laila Ollapally, Founder and Lead Mediator, CAMP Ms. Priya Menon, Executive Director & General Counsel, 3M India Limited Mr. Pradeep Nayak, Partner, Keystone Partners Mr. Ajay Nandalike, Partner, Pragati Law Chambers
4.30 PM - 5.30 PM	Cultural Programme
5.30 PM	High Tea

Day 3: Sunday, November 15, Venue: Karnataka Judicial Academy

TIME & VENUE:	SESSION:
10.00 AM – 10.30 AM	Registration
10.30 AM - 11.45 AM **Roundtable**	**Making Bengaluru a Seat of Choice: A Roadmap for Karnataka** Discussion By Hon'ble Mr. Justice D.K. Singh, Judge, High Court of Karnataka and Hon'ble President, Arbitration & Conciliation Centre, Bengaluru Hon'ble Mrs. Justice K.S. Mudagal, Former Judge, High Court of Karnataka Hon'ble Mr. Justice A.V. Chandrashekara, Former Judge, High Court of Karnataka Mr. I. S. Antin, Retd. District Judge, Bengaluru Mr. Munish Moudgil, IAS, Principal Secretary to the Chief Minister (Programme and Project Implementation), Karnataka Mr. K. Shashi Kiran Shetty, Advocate General for State of Karnataka Mr. Tejas S. R., Partner, Dua Associates Mr. Karan Joseph, Partner, Shardul Amarchand Mangaldas & Co.

Day 3: Sunday, November 15, Venue: Karnataka Judicial Academy

TIME & VENUE:	SESSION:
10.30 AM - 11.45 AM **Panel Discussion 6:**	**The Secret Life of Awards: Is Confidentiality Holding Arbitration Back?** **Speakers:** Hon'ble Mr. Justice S.R. Krishna Kumar, Judge, High Court of Karnataka Hon'ble Mr. Justice L. Nageswara Rao, Former Judge, Supreme Court of India Mr. C. Muralidhara, Partner, Murali & Co. Ms. Tarunjot Matharu, General Counsel Kyndryl Solutions Pvt. Ltd. Mr. Manu Kulkarni, Partner, Poovayya & Co.
11.45 AM - 12.30 PM	**Debate Version 2.0 – Beyond For & Against** Motion: **This House Believes That Domestic Arbitral Awards Should Not Be Opened Up to a Statutory First Appeal** Presided over by Hon'ble Ms. Justice Tara Vitasta Ganju, Judge, High Court of Karnataka Hon'ble Mr. Justice R.V. Raveendran, Former Judge, Supreme Court of India **Moderator:** Ms. Rithika Ravikumar, Law Chamber of Rithika Ravikumar **Speakers** Mr. Vivek Holla, Advocate, Holla & Holla Mr. Anind Thomas, Partner, Anagram Partners Mr. Raghuram Cadambi, Chambers of Raghuram Cadambi Ms. Nitya Kaligotla, Partner, Catalyst Law

CLOSING CEREMONY

Day 3: Sunday, November 15, Venue: Karnataka Judicial Academy

TIME & VENUE:	SESSION:
12:30 PM – 1:30 PM	**Special Address and Welcoming Keynote Speaker** Hon'ble Mr. Justice R. Nataraj, Judge, High Court of Karnataka and Member, Board of Governors, Karnataka Judicial Academy **Keynote address** Hon'ble Mr. Justice S. Ravindra Bhat Former Judge, Supreme Court of India **Vote of Thanks** Hon'ble Mr. Justice E. S. Indiresh, Judge, High Court of Karnataka and Member, Board of Governors, Karnataka Judicial Academy **Report from the Organising Committee** Dr. Harish Narasappa, Senior Advocate **National Anthem**
1.45 PM onwards	**Lunch**

Supporting Organizations

Event Sponsors

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